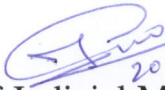


**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 21-10-2020**

Morning Session

Hearing

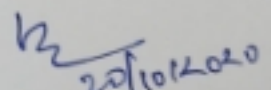
- 1.CR.148/2020
- 2.FR.320/2020
- 3.CR.137/2020
- 4.CR.28/2020
- 5.CR.43/2020
- 6.CR.286/2020
- 7.CR.205/2020
- 8.PCR.264/2020
- 9.CC.8078/2020
- 10.CC.3835/2020
- 11.CC.7884/2020
- 12.CC.7938/2020
- 13.CC.7939/2020
- 14.CC.7952/2020
- 15.CC.758/2018


20/10/2020
Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 21/10/2020)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No. 1463/2014	1. CC No. 2485/2016
2. CC No. 5780/2014	2. CC No. 1251/2016
3. CC No. 8405/2017	3. PCR No. 906/2019
4. CC No. 7102/2017	4. CC No. 5059/2014
5. CC No. 1512/2015	5. CC No. 6596/2014
6. CC No. 4298/2020	6. CC No. 2281/2020
7. CC No. 4481/2020	7. CC No. 1785/2015
8. CC No. 5028/2016	8. CC No. 6262/2019
9. C.misc No. 235/2020	9. CC No. 7736/2019
10. PCR No. 38/2020	10. CC No. 4427/2020
11. CC No. 9124/2015	11. CC No. 5260/2013
12. CC No. 9410/2017	12. Cr No. 184/2020
13. CC No. 6548/2014	13. C.misc No. 120/2020
14. CC No. 709/2013	14. CC No. 5081/2015
15. CC No. 3736/2018	15. CC No. 4341/2020


20/10/2020
IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.